

Through Video Conferencing**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR****Miscellaneous Application No.200/38/2021****(in OA 200/622/2020)**

Jabalpur, this Thursday, the 04th day of February, 2021

**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**

1. Union of India through its Secretary, Ministry of Finance, Department of Revenue, North Block, New Delhi 110001.
2. The Chairman, Central Board of Indirect Taxes & Customs, Department of Revenue, Ministry of Finance, Department of Revenue, North Block, New Delhi 110001.
3. The Principal Commissioner, CEX Central GST Bhawan, Tikarapara, Dhamtari Road, Raipur 492001 (C.G.) **-Applicants**

(By Advocate – Shri Himanshu Shrivastava)

V e r s u s

Hari Bhau Marot Rao Khapre, S/o Shri Marat Rao Khapre, D.O.B – 04.11.1958, Occupation Retd. Administrative Officer, R/o C-6, Shatabdi Nagar, Teli Banda Raipur (C.G) **-Respondent**

O R D E R

By Ramesh Singh Thakur, JM.

This Miscellaneous Application has been filed by the applicants (respondents in OA) seeking further three months' time to comply with our order dated 24.11.2020 passed in Original Application No.200/622/2020.



2. In view of the averments made in Para 4 and 5 of this application, we grant the applicants (respondents in OA) further two months' time from today to comply with our order dated 24.11.2020.

3. MA is disposed of accordingly.



(Naini Jayaseelan)
Administrative Member

am/-

(Ramesh Singh Thakur)
Judicial Member